Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.159 of 2014 &
IA- No. 255 of 2014 & IA- No.256 of 2014
and
Appeal No.160 of 2014 &
IA-No.257 of 2014

Appeal No.159 of 2014

Dated: 17th October, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

GAIL India Ltd. …. Appellant (s)
Versus
Welspun Maxsteel Limited & Ors. … Respondent (s)

Appeal No.160 of 2014

GAIL India Ltd. …. Appellant (s)
Versus
M/s Ispat Industries Limited & Others … Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Shailesh Suman

Counsel for the Respondent(s) : Mr.G. Umapathy
Ms. R.Mekhala
Ms. Sonali Malhotra for PNGRB

ORDER

The counsel for the Appellant has filed Written Submission. Post the matter for hearing on **17.11.2014 at 2.30 p.m.**

(Nayan Mani Borah) **(Justice M. Karpaga Vinayagam)**
Technical Member (P&NG) **Chairperson**

Jp/vg